

Utilisation of Installed Capacity in Industries

1693. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the names of ten top industries in which licensed capacity was not installed with licensed and unused capacity industry-wise and the year of licence in each case with reasons therefor;

(b) the names of ten top industries in which installed capacity was not fully utilized with installed and unutilized capacity industrywise and the year of installation in each case with reasons therefor ;

(c) the precise steps taken in each type of cases and the results thereof ; and

(d) the amount of total foreign exchange tied up in the above type of industries on the whole ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (d). The information is being collected and will be laid on the Table of the House in due course.

Laying of new Railways Lines.

1694. SHRI BABURAO PATEL : Will the Minister of RAILWAYS be pleased to state :

(a) the total length of new railway lines laid since the British left India, gauge-wise and zone-wise, with names of their terminals ;

(b) the total cost of laying these lines;

(c) the number of new stations opened on these lines ;

(d) the length and number of lines with their terminal names, in hand at the moment ; and

(e) the total cost of completing them and the period required for doing so, gauge-wise and terminal-wise ?

THE MINISTER OF RAILWAYS (Dr. RAM SUBHAG SINGH) : (a) to (c) . A Statement is laid on the Table

of the House. (*Placed in Library See. No. DT—205/69*)

(d) and (e) . A Statement is laid on the table of the House. (*Placed in Library See. No. LT—295/69*)

Manned Railway Crossing on Bikaner-Delhi Section

1695. DR. KARANI SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that there is a demand for a manned Railway crossing near village Payali, approximately four miles from Ratangarh on the Bikaner-Delhi section of the Northern Railway ; and

(b) if so, Whether Government have any proposal to meet this requirement and if so, the details thereof ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) yes.

(b) Under the extant rules, the Railways undertake such works whenever sponsored by the State Government together with necessary acceptance of the cost involved. So far, there is no firm proposal from the State Government for the level crossing in question.

Late Arrival of Parcels of tomatoes Booked in Shuttle Train

1696. SHRI SHIVA CHANDRA JHA :

SHRI ONKAR LAL BERWA :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that certain parcels of tomatoes booked from Palampur to Delhi under PWB Nos. 61325 to 61332 on the 3rd April 1966 were loaded in a shuttle train instead of a direct train with the result that the goods which can reach Delhi within 26 hours reached destination on the 8th April, 1966 ;

(b) whether it is also a fact that a claim for losses suffered by the consignee preferred on the basis of assessment Certificate issued by the Railway Authorities was repudiated under the provisions of Section 74 (1) of Indian Railways Act by the Chief Commercial Superintendent, Northern Railway Delhi vide his letter No. CD/DLI/488/8/66, dated the 30th November, 1966; and